

INDIAN CITIZENSHIP FOR PERSONS FROM FOREIGN COUNTRIES

29.1 SHRI R. K. BHUWALKA: Will the Minister of HOME AFFAIRS be pleased to state the number of persons from the following countries who were granted Indian citizenship in the year ending 31st December, 1964;

- (i) U. S. S. R.;
- (ii) U. S. A.;
- (iii) U.K.;
- (iv) Japan;
- (v) East Germany; and
- (vi) West Germany¹

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JWSUKHLAL HATHI): Only one person from West Germany.

294. [Transferred to the 3rd March, 1965.]

न्याय विभाग, बम्बई में पदों का समीकृत किया जाना

295. श्री गिरिराज किशोर कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) न्याय विभाग, बम्बई में पदों को समीकृत करने के बारे में सरकार ने अपने पत्र संख्या 12/13/60-एस आर (7), दिनांक 15 मार्च, 1960 में जो फैसला किया था क्या उसे अब महाराष्ट्र सरकार ने कार्यान्वित कर दिया है ;

(ख) यदि नहीं तो इसके क्या कारण हैं ; और

(ग) यह मुनिश्चित करने के लिये कि उस फैसले की कार्यान्विति शीघ्र हो, सरकार क्या कदम उठा रही है ?

1]EQLAT!ON OF POSTS IN JUDICIAL DEPARTMENT, BOMBAY

295. SHRI G. K. KAPOOR: Will the

Minister of HOME AFFAIRS be pleased to state:

(a) whether the decision taken by Government in its letter No. I2/13/60-SR(S) dated the 15th March, 1960 regarding equation of posts in the Judicial Department Bombay has since been implemented by the Government of Maharashtra;

(b) if not, what are the reasons therefor; and

(c) the steps that are being taken by Government to ensure an early implementation of the decision?]

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री जयसुख लाल हाथी) : (क) अभी तक नहीं ।

(ख) और (ग) फैसले में निहित सिद्धांतों का एक रिट पिटीशन में प्रतिवाद किया गया था जो आखिरकार नामंजूर हो गई । बम्बई उच्च न्यायालय के सामने भी कुछ कठिनाइयां आईं और उन्हें दूर करने के लिये जल्दी ही विचार-विमर्श किया जाएगा ।

if THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Not yet. Sir.

(b) and (c) The principles underlying the decision were challenged in a writ petition which was ultimately dismissed. Certain difficulties were also experienced by the Bombay High Court, and discussions are shortly to be held to resolve them.]

POEM "LAKHT-E-JGAR" published in 'SHAMA'

296. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a poem hurting the sentiments of the Christian Community entitled "Lakht-e-Jigar" was published in 'Shama' magazine in the issue of August, 1964 published from Delhi;

(b) if so, whether it is a fact that a large number of Christians held demonstrations at the residence of Prime Minister

[] English translation.